

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
CONTEMPORARY EXPORTS LLP
OPERATING IN [GARMENTS AT 114 GF, TARA APARTMENT,F-BLOCK,
171 KHANPUR EXTENSION ,NEW DELHI-110-062

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	CONTEMPORARY EXPORTS LLP PAN: AAMFC6385N LLP NO: AAK2708
2.	Address of the registered office	114,GF,TARA APARTMENT,F-BLOCK,171 KHANPUR EXTENSION NEW DELHI-110062
3.	URL of website	NO WEBSITE OF CONTEMPORARY EXPORTS LLP
4.	Details of place where majority of fixed assets are located	114,GF,TARA APARTMENT,F-BLOCK,171 KHANPUR EXTENSION NEW DELHI-110062
5.	Installed capacity of main products/ services	NIL/GARMENTS MANUFACTURING
6.	Quantity and value of main products/ services sold in last financial year	RS. 7.24 CRORES QTY 92389 PEACES
7.	Number of employees/ workmen	On Payroll: NIL On contractual Basis: NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, are available at URL :	Please request by email to: contemporaryexportscirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL :	For Body Corporates & Individuals/other Persons: Min net worth 25 Lacs and above supported by documentary Evidence as specified in EOI . FOR Financial entities including ARCs/NBFC/AIFs: Minium Assets under management or Funds Deployed or Committed Funds available for investment of INR 100 crores and above supported by Documentary Evidence as specified in EOI For more details & Documents, kindly reach by email at contemporaryexportscirp@gmail.com
10.	Last date for receipt of expression of interest	16-01-2024 (Mandatory through email) 16-01-2024 (Original in physical form to RPs Correspondance address:158/1 Gwalior Road, Baluganj, AGRA-282003)
11.	Date of issue of provisional list of prospective resolution applicants	16-1-2024
12.	Last date for submission of objections to provisional list	21-1-2024
13.	Date of issue of final list of prospective resolution applicants	22-1-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	20-1-2024
15.	Last date for submission of resolution plans	22-2-2024
16.	Process email id to submit Expression of Interest	contemporaryexportscirp@gmail.com

Date : 02-01-2024

Place : NEW DELHI

SD/-

NEERAJ KUMAR JAIN (Resolution Professional)

Reg No: IBB/PA-001/IP-P-02354/2021-2022/13615

Regd Add : RP 114 MAURYA ENCLAVE PITAMPURA NEW DELHI

For CONTEMPORARY EXPORTS LLP

AFA VALIDITY NO: AAI/13615/02/070524/105703 TILL 7/5/2024